

>

Title: Issue regarding killing of Sikhs in Wisconsin, USA.

SHRIMATI HARSIMRAT KAUR BADAL (BHATINDA): Thank you, Madam. With great sadness, I once again have to flag the issue. ...(*Interruptions*)

12.14 hrs

At this stage Shri Prabhunath Singh came and stood on the floor near the Table.

â€“(ਕਵਧਾਨ)

ਅਧਿਕਾਰੀ ਮਾਹੋਦਿਆ : ਆਪਕੇ ਬੋਲਨੇ ਕਾ ਮੌਕਾ ਦੇਂਗੇ ਆਪ ਬੈਠ ਜਾਇਏ।

â€“(ਕਵਧਾਨ)

SHRIMATI HARSIMRAT KAUR BADAL: Ever since the 9/11 had happened a decade ago in the US, constantly my Sikh brothers are being targeted all over the world on the basis of their attire. Madam, certain Sikhs were butchered in a hate crime in a temple in Wisconsin in the US when they were peacefully praying...(*Interruptions*)

ਅਧਿਕਾਰੀ ਮਾਹੋਦਿਆ: ਆਪ ਬੈਠੋ, ਆਪਕੇ ਇਨਕੇ ਬਾਅਦ ਭੁਲਾਏਂਗੇ।

â€“(ਕਵਧਾਨ)

SHRIMATI HARSIMRAT KAUR BADAL (BHATINDA) : Madam, sometimes when the Sikhs are peacefully...(*Interruptions*) ਫ਼ਾਲਾਂ ਬਹੁਤ ਜ਼ਰੂਰੀ ਇੱਥ੍ਵੂ ਹੈ, ਇਸਾਕੇ ਬਾਅਦ ਆਪ ਬੋਲ ਲੋ।...(ਕਵਧਾਨ)

ਅਧਿਕਾਰੀ ਮਾਹੋਦਿਆ: ਪ੍ਰਭੁਨਾਥ ਜੀ, ਇਨਕੇ ਬਾਅਦ ਆਪਕੇ ਭੁਲਾ ਲੋਂਗੇ।

â€“(ਕਵਧਾਨ)

SHRIMATI HARSIMRAT KAUR BADAL: Madam, in the US, thousands of Sikhs in their everyday life have to bear the brunt of hate crimes because of their mistaken identity due to their attire. In Wisconsin when some Sikhs were peacefully praying in their temples, people came inside, butchered them and killed them. Repeatedly, in countries like France they are humiliated, their children are not allowed to study in Government schools or a country like Italy again-and-again humiliates them at every airport of theirs. Last year, Amritinder Singh, the coach of Jeev Milkha Singh, a renowned Golfer who has brought laurels to the country, was stopped at Milan Airport on his way in-and-out and asked to take off his turban. The Commander, Captain Dhupia of Jet Airways was not allowed to fly the plane back to India lest he took off his turban and had himself checked. Yesterday, the President of the Delhi Sikh Gurudwara Management Committee, who had been invited there for a turban ceremony, was detained for over 24 hours as they insisted that he take off his turban which he did not.

So, Madam, since the last decade this Government has constantly let the Sikh community down by not taking up the issue strongly with the concerned Governments, not making sure that the Consulate sensitizes those Governments regularly so that this brave community who fought a valiant battle in the freedom struggle and made maximum sacrifices is not humiliated and harassed like this every time.

Madam, about 70,000 Sikhs live in Italy. If this is how people who have status and who are invited, be it a Captain, a Coach or be it a President of the Gurudwara Committee, are treated one can imagine how those 70,000 Sikhs are being treated. I would like to know why there is this soft approach of our Government towards the Italian Government that they cannot strongly lodge their protest and ensure that the Consulate sensitizes the Government and ensure that the people are not humiliated and harassed that way. What does this Government have against the Sikh community that it has not safeguarded their interest? I would like to have this answer.

Through you, Madam, I would appeal to the Government to please ensure that this minority community gets its right, and human rights, to wear this attire. Turban is an integral part of the Sikh being. It is not an attire. It is not a part of their clothe. It is like saying that 'I will remove my head rather than remove my turban'. Madam, it is an integral part of the Sikh being. They must understand this and respect this community and ensure that the community abroad is respected and is not humiliated again and again.

PROF. SAUGATA ROY (DUM DUM): Madam, I would like to associate myself with the matter raised by Shrimati Harsimrat

Kaur Badal.

SHRI DINESH TRIVEDI (BARRACKPUR): Madam, I also associate myself with the matter raised by Shrimati Harsimrat Kaur Badal.

MADAM SPEAKER:

S/Shri Shivkumar Udasi,

Virender Kashyap,

A. Sampath,

M.B. Rajesh,

Ramen Deka,

Dr.Kirit Premjibhai Solanki,

Kirti Azad,

Arjun Meghwal and

P.L. Punia may be allowed to associate with the matter raised by Shrimati Harsimrat Kaur Badal.

અધ્યક્ષ માટેદયા: પ્રભુનાથ સિંહ જી, આપકા મિડ ડે મીલ પર નોટિસ હૈ|

â€“(વ્યવધાન)

શ્રી પ્રભુનાથ સિંહ : અધ્યક્ષ માટેદયા, મિડ ડે મીલ પર હમને કાર્ય-સ્થળ દિયા થા તો આપકો 11 બજે હમારી બાત સુનની ચાહિએ થી, જિસ સમય આપને સઠન કો શું કિયા| અની રક્ષા મંત્રી જી બાયાન દેકર નાર હૈનું ... (વ્યવધાન) બિંદાર સે જુડે હુએ ચાર બંધે મરે હૈનું... (વ્યવધાન)

MADAM SPEAKER: No, I cannot allow you to raise it at that time.

...(Interruptions)

શ્રી પ્રભુનાથ સિંહ : હમારે નિર્વાતન ક્ષેત્ર કે નો બંધે મરે હૈનું... (વ્યવધાન) ઇતને ગંભીર સવાલ પર પૂરા દેશ ઇસ વક્તા... (વ્યવધાન)

MADAM SPEAKER: Please sit down, when the Speaker is standing. Hon. Member, please sit down.

...(Interruptions)

MADAM SPEAKER: Nothing is going on record.

(Interruptions) â€!*

अध्यक्ष मंडोदर्या: गीते जी, जब हम खड़े हैं तो आप बैठ जाइए। I am standing. The Speaker is standing. Please sit down.

...(Interruptions)

अध्यक्ष मंडोदर्या: ऐसा है कि कार्य-रथगत के नोटिसेस आए थे, सब को मातृगृह है, सब को छगने कठ दिया था कि शून्य-पूछर में उनको उठाया जाएगा। इसलिए ये जो आपके मन में खिलार हैं, वह नहीं छोना चाहिए कि 11 बजे उठाया जाएगा, ये हम आपको बताना चाहते थे। आपका नोटिस मिड डे मील पर है तो आप उस पर चर्चा करिये।

â€“(व्यवधान)

श्री प्रभुनाथ सिंह : नहीं, अध्यक्ष मंडोदर्या, हम उस पर नहीं बोलेंगे, हमारे क्षेत्र से सम्बन्धित दो बत्ते मरे हैं... (व्यवधान)

श्री शैलेन्द्र कुमार (कौशलवी) : यह बड़ा गम्भीर मामला है।... (व्यवधान)

अध्यक्ष मंडोदर्या: ठीक है। What is this? माननीय सदस्यगण, अभी जीरो ऑवर कर लीजिए।

...(Interruptions)

MADAM SPEAKER: Hon. Members, after the hon. Minister has made a *suo motu* statement, as per rule 372 no questions are allowed. Therefore, I am not allowing any clarificatory questions.

...(Interruptions)

MADAM SPEAKER: We may have a discussion. You give me a notice, we will have a discussion.

...(Interruptions)

अध्यक्ष मंडोदर्या: आप नोटिस दे दीजिए, हम बढ़ाय कर देंगे।

â€“(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.21 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

MR. DEPUTY-SPEAKER: The House may now take up item No. 10, namely, further consideration of Constitution (Scheduled Castes) Orders (Amendment) Bill, 2012. Shri Virender Kashyap may speak now.

...(Interruptions)

14.0 ½ hrs

At this stage, Shri K. Narayan Rao and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

श्री पूर्णाथ सिंह (महाराजगंज) : उपाध्यक्ष जी, हम आपसे आश्रू करते हैं ...(व्यवधान) आप हमारी बात सुनिए। ...(व्यवधान)

उपाध्यक्ष महोदय : आपको जीरो और मैं उठाना चाहिए था।

â€“(व्यवधान)

श्री पूर्णाथ सिंह : उपाध्यक्ष जी, यह पूरे देश का सवाल है। ...(व्यवधान) वहां पांच लोग मारे गए हैं, जिसमें बिहार एजीमेंट के चार लोग मरे हैं। ...(व्यवधान)

उपाध्यक्ष महोदय : ठीक है।

â€“(व्यवधान)